

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 184 of 2013 & IA No. 253 of 2013

Dated : 22nd April, 2014

In the matter of :

Bhaskar Shrachi Alloys Ltd.

... Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Anr.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

ORDER

There is no sitting of the Bench today.

On the consent of learned counsel for the parties, matter is posted for hearing on

9th May, 2014.

Court Master